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**Venigandla Rajyalakshmi, Vs Venigandla Venkata**

**Family Court Appeal No.189 Of 2011**

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**Court:** High Court For The State Of Telangana:: At Hyderabad

**Date of Decision:** Nov. 17, 2023

**Acts Referred:**

Hindu Marriage Act, 1955 " Section 9, 13(1)(ia), 13(1)(ib)#Indian Penal Code, 1860 " Section 323, 506, 509

**Hon'ble Judges:** K.Lakshman, J; K. Sujanam, J

**Bench:** Division Bench

**Final Decision:** Dismissed

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**Judgement**